

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

## **Miscellaneous Application No.200/147/2020**

(in OA 200/844/2013)

Jabalpur, this Wednesday, the 19<sup>th</sup> day of February, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India through Secretary, Ministry of Defence, Govt. of India, South Block, New Delhi – 110001.
2. Chief Engineer, Central Command, Military Engineer Services, Lucknow (U.P) – 226003.
3. Chief Engineer, Military Engineer Services (MES), Bhopal Zones, S.I. Lines, Bhopal (M.P) – 462030.
4. Garrison Engineer, Military Engineer Services (MES), Bairagarh, Bhopal (M.P) – 462030.
5. Officer Incharge, Defence Services, Civil Pension, Office of Controller of Defence Accounts (Pension), Dropadi Ghat, Allahabad (U.P.) – 211001.
6. Chief Engineer, Jabalpur Zone, Military Engineering Services (MES), Ridge Road, P.O Box No.84, Bhagat Marg, Jabalpur (MP) – 482001.
7. Controller of Defence Account, Ridge Road, Jabalpur (M.P) – 482001.
8. Commander Works Engineer, Military Engineer Services (MES), S.I. Lines, Bhopal (M.P.) – 462001 **-Applicants**

**(By Advocate – Shri Manish Chourasia)**

## V e r s u s

Shri Chhote Lal, Chow (Retired) S/o Shri Kashiram Bundela,  
Aged about 73 years, R/o H No 7, Near Military Gate,  
Sarajahanabad, Bhopal (MP) - 462001 **-Respondent**

## ORDER(ORAL)

**By Navin Tandon, AM.**

This MA has been filed by the applicants (respondents in OA) seeking further three months' time to comply with our order dated 08.08.2019 passed in Original Application No.200/844/2019.

2. It is seen that the applicants (respondents in OA) have earlier filed MA No.200/01405/2019 seeking further three months' time to comply with our order, which was allowed on 15.11.2019. Now, through this MA, they are seeking further three months' time for compliance.

3. Considering the reasons assigned in para 5 & 6 of the MA, we allow applicants further three months' time from today, as final opportunity, to comply with our order dated 08.08.2019.

4. MA is disposed of accordingly.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**